GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA

UNSTARRED QUESTION NO:4138
ANSWERED ON:20.04.2000
ABOLITION OF AIRPORTS AUTHORITY OF INDIA
RASHID ALVI

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether after the traffic jams on the roads specially in Delhi now it is the turn of the airports as reported in `The Times of India` dated March 14, 2000;

(b) if so, the reaction of the Government thereto;

(c) whether this happened largely due to lack of absence of delegation of authority or decentralisation and over centralisation of the infrastructure;

(d) if so, whether any such jams have been reported from airports like Mumbai, Chennai, Bangalore, Calcutta etc. during the last several years;

(e) if so, whether the Government propose to abolish Airports Authority of India; and

(f) if not, the steps taken to ease the Traffic?

Answer

THE MINISTER OF CIVIL AVIATION

(SHRI SHARAD YADAV)
(a) and (b):- KLM Flight 471 had to wait for in-contact-bay as it arrived 42 minutes ahead of schedule.It was offered a remote bay which it did not accept and waited on taxi way. Another flight SR-194 had to wait because Air India (AI) flight 301 developed a technical snag and could also not shift to remote bay.

(c):- No, Sir.

(d):- No, Sir.

(e):- Does not arise.

(f):- Airports Authority of India is continuously streamlining bay allocation system so that such contingencies are easily met with.